

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 21.01.2021 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.984/2020 in CP(IB) No.454/7/HDB/2018
NAME OF THE COMPANY	Aayusiddhi Life Sciences Private Ltd
NAME OF THE PETITIONER(S)	Gondimalla Madhu Mohan & 3others
NAME OF THE RESPONDENT(S)	Aayusiddhi Life Sciences Private Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the RP appeared.

IA No.984/2020 is filed by RP U/s.43 & 66 of IBC.

Learned counsel for R1 – R3 appeared. He seeks time to file reply. RP may file rejoinder within two weeks by giving copy of the same to the other side.

We direct RP to file affidavit of service of notice to R4.

It is also submitted that the Corporate Debtor had challenged order of admission of CIRP before Hon'ble NCLAT.

In view of this, matter stands adjourned for further consideration to 19.02.2021.



MEMBER TECHNICAL



MEMBER JUDICIAL